DR. SHRIMATI SEETA PARMA-NAND: Even though Government have not so far entered into an agreement with Japan for the export oi iron ore, may I ask if Government are considering a proposal to enter into such an agreement?

SHRI D. P. KARMARKA-R: I do not think there is any idea of entering into an agreement with regard to this particular item.

SHRI T. S. PATTABIRAMAN: Is there any proposal to export iron ore to any other country than Japan?

SHRI D. P. KARMARKAR: To wherever it can go.

## MANUFACTURE OF AMMONIUM SULPHATE

- •716. MOULANA M. FARUQI: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) what is the out-put of ammonium sulphate from private concerns, such as. Tata\*s and Government concerns other than the Sindri Fertilizer Factory per day; and
- (b) which are the places where it is manufactured?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) The production during 1952 was about 48,000 tons, which comes to about 160 tons per day on the basis of 300 working days per year.

(b) Jamshedpur, Kasunda and Bansjora in Bihar, Burripur in Bengal, Alwaye in Travancore-Cochin and Mysore.

مولانا ایم-فاروقی: کیا سفدری فیکتری کے علاوہ ارد کوئی دوسری فیکتری گورنمذے نے قائم کی ہے?

†[Moulana M. FARUQI: Has the Government opened any other factory besides the Sindri Factory?]

श्री डी० पी० कारमारकर । गवर्नमेंट ने नहीं कायम की है। †[SHRI D. P. KARMARKAR; Government has opened no other factory.]

श्री बी० के आगे: सवाल क्या है सनाई नहीं दिया ?

†[SHRI V. K. DHAGE: What was the question? It was inaudible.]

مولانا ایم-فاروقی: کیا گورنملت نے اور کوئی دوسری فیکٹری قائم کی ہے ؟

†[Moulana M. FARUQI: Has the Government opened any other factory?]

श्री डी॰ पी॰ कारमारकर : नहीं जी, दूसरी फैक्ट्री नहीं कायम की है।

†[SHRI D. P. KARMARKAR: No Sir, Government has opened no other factory?]

مولانا ایم فاروقی: گورنمنت نے اس کو کشتکروں میں پاپولر کرنے کے لئے کیا طریقہ اختیار کیا ھے ?

t[MouLANA M. FARUQI: What method has the Government adopted to popularise it among the cultivators?]

SHRI D. P. KARMARKAR: I think the Agriculture Ministry has some scheme for making it popular. I think that scheme relates to the grant of some concession. I am not sure what that concession is. Takavi loans, 1 understand, are being granted to agriculturists to enable them to purchase fertilizers.

SHRI K. C. GEORGE: Is it not a fact that on account of the shortage of sulphur, the fertilizer factory in Travancore-Cochin has not been able to pro- \*" duce to its full capacity?

SHRI D, P. KARMARKAR: I think that was true last year, but this year the sulphur position has become much easier, ns my hon. friend knows.

SHRI K. C. GEORGE: Am I to take it that they are being supplied with the necessary quantities of sulphur?

SHRI D. P. KARMARKAR: Yes, Sir. My information is that this year the sulphur position is very much easier. Last year it was difficult.

SHRI V. K. DHAGE: Is the entire stock being utilised?

Shri D. P. KARMARKAR: I should think so; in fact, we are importing in addition to our local production.

f[MouLANA M. FARUQI: Is ammonium sulphate imported from abroad also?]

tfMouLANA M. FARUQI: Is the pro-श्री डी॰ पी॰ कारमाकर : हां, हिन्दुस्तान के बाहर से भी इस्पोर्ट होता है।

tLSHRi D. P. KARMARKAR: Yes it ii? also imported from abroad.]

مولانا ایم - فاروقی: کیا هدوستان میں زیادہ پیدا نہیں هوتا جو باهر سے منایا جاتا ہے اور کتفا باهر سے منایا جاتا ہے ؟

duction in India not sufficient that it is imported from abroad? How much is imported from abroad?]

श्री दी० पी० करनारकर: जितना हम को चाहिये उतना नहीं होता है इसलिए बाहर से मंगाते हैं। १९५२ में अप्रैल से अक्टूबर तक हमने ९९५७ टन इम्पोर्ट किया है।

trSHR1 D. P. KARMARKAR: We do not produce as much as we need and therefore we import from abroad. From April to October in 1952, we imported 9,957 tons.] JUDGMENT OF THE ORISSA HIGH COURT IN A CASE AGAINST A

## CLERK OF THE HIRAKUD DAM PROJECT

•'17. SHRI C. G. K. REDDY: Will the Minister for IRRIGATION AND Powta be pleased to state:

- (a) whether the Orissa High Court reduced the sentence passed on a clerk employed in the Hirakud Dam Project;
- (b) whether in the course of the judgment, one of the Judges has observed that it would be worth while for Government to And out whether other officials were involved In the fraud; and
- (c) if so, what action Government have taken or propose to take in the matter?

THE DEPUTY MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI J. S. L. HATHIJ: (a) Yes, Sir.

- (b) and (c). A certified copy of the judgment is being obtained. On receipt, it will be examined to decide what further action should be taken in the matter.
- SHRI C. G. K. REDDY: Is it a fact that the accused clerk in his confessional statement implicated the Executive Engineer, and in fact did say that he was in complicity with the Executive Engineer when this defalcation took place?
- SHRI J. S. L. HATHI: Yes, Sir. He did make a confession before a Magistrate, wherein he involved some members of the staff of the Finance Accounts Office and also the Executive Engineer's office.
- SHRI C. G. K. REDDY: Did the Government, on the basis of that confession, inquire into the matter?
- SHRI J. S. L. HATHI: Government wanted to make inquiries into this matter, but as the original documents were all in judicial custody, it was not possible to proceed further. The original documents were required in the inquiry, and they were already before the court.

SHRI C. G. K. REDDY: Could they not have suspended the court proceed ings ........